

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 149 OF 2017

Dated : 7th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sasan Power Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Rajeev Srivastava
Ms. Gargi Srivastava
Ms. Garima Srivastava for R-3 to R-6
Mr. Anand K Ganesan & Ms. Neha Garg R-7,9 & 13
Mr. Alok Shankar for R-10

Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran
Mr. Shubham Arya for R-14

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **15.02.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/js